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O.A.No.281 of 2010

Aruna Ku. Sahu Applicant
V
Union of India & Ors Respondents

Order dated 15-04-2011

CORAM:

THE HON'BLE MR.C.R.MOHAPATRA, MEMBER (A)
A N D
THE HON'BLE MR.A.K.PATNAIK, MEMBER (J)

.....
By filing Memo dated 15.4.2011, Learned
Counsel appearing for the Applicant seeks permission to
withdraw this OA. Perused the Memo. In view of the
prayer made in the Memo this OA is dismissed as
withdrawn.

Member (Judicial)


Member (Admin.)